by the Indian Council of Medical Research on behalf of the Government of India in collaboration British Medical Research Council and the World Health Organisation.

## (b) Madras.

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(c) The World Health Organisation provide a team of International experts for a period of two years initially and equipment required for the project, as also two fellowships for training in the U.K.

Shri Shiyananiappa: May I know the estimated cost of this project and the type of researches proposed to be conducted?

Shrimati Chandrasekhar: The esti-mated cost cannot be said just now because it is under examination. As regards the researches that are to be done, we are going to make trials on tuberculosis control by chemotherapy on a community scale on infective patients living at home under which domiciliary and nutritional conditions obtain in India for low wage level groups of population and it is also proposed that investigations will conducted in two stages. stage is to determine what proportion of the patients living in congested urban area can be rendered negative by the present standard drugs without hospitalisation, because we have not enough hospital beds to keep all the patients that are suffering from tuberculosis. It is also proposed to find out the proportion of patients thus rendered sputum-negative and remain so after the stopping of chemotherapy.

Shri B. S. Murthy: What is the contribution of the W. H. O., towards this project?

Shrimati Chandrasekhar: They are going to provide some experts and also some equipment.

Di. Rama Rao: May I know the organisational set-up of this research centre?

Shrimati Chandrasekhar: There will be one senior medical officer, one medical officer, one bacteriologist, an

administrative officer, a laboratory technician, a radiographer, a nurse, a secretary and two public health nurses.

Oral Answers

Dr. Jaisoorva: What will we have to pay to the experts of the WHO for their services?

Shrimati Chandrasekhar: Nothing at all in the shape of pay.

Shri Viswanatha Reddy: In view of the fact that the actual culture of virus will have to take place in this centre, may I know whether the Government is able to say that this centre will be located in a place far removed from human habitation.

Shrimati Chandrasekhar: It will take necessary precautions to see that the safety of the population is not endangered.

## डाक के जाली टिकट

\*१६०५. श्री रघुनाथ सिंह : क्या संचार मंत्री यह बताने की कृपा करेंगे कि १९४५-५६ में डाक के जाली टिकट छापने के लिये कितने व्यक्ति गिरफ्तार किये गये ग्रीर इनमें से कितनी घटनाओं की सुचना सरकार को प्राप्त हई है ?

संचार मंत्रालय में मंत्री (श्री राज बहादर): तीन मामलों की सुचना मिली है, परन्तु ग्रभी तक कोई व्यक्ति गिरफ्तार नहीं किया गया है।

भी रघुनाथ सिंह : वह कीन कीन सी स्टेट्स हैं जहां कि जाली टिकट काफी तौर पर छापे जाते हैं भीर जहां के कि यह मामले हैं?

श्री राज बहादुर: माम तौर से कोई जाली टिकट वहां पर बनते हों, ऐसी बात नहीं है। इस तरह की गलत और मुजरिमाना किस्म की कार्यवाही की इत्तिला हमें कलकत्ता, दिल्ली श्रीर बम्बई इन तीनों बड़े शहरों में मिली है इन्हीं तीन जगह से एक एक केस मिला है।

भी भागवत हा प्राजाव : क्या मंत्री महोदय ने इस बात का कोई घंदाज लगाया है कि इस तरह के जो जाली टिकट छापे गये हैं, वे कितनी संख्या में चालू किये जा चुके हैं और उसके कारण भापको कितना घाटा पहुँचा है ?

श्री राज बहावुर: श्रभी इस सम्बन्ध में पुलिस जांच कर रही है और यह नहीं कहा जा सकता कि ऐसे जाली टिकटों की संख्या कितनी होगी लेकिन डाकखानों को इत्तिला दे दी गई है कि जाली टिकटों केसे खनरदार रहें श्रौर इस तरह का एक जाली श्राठ श्राने का टिकट बम्बई में हमारे श्रार० एम० एस० (रेलवे डाक सेवा) के स्टाफ ने ही पकड़ा था श्रौर उस पर सारी कार्यवाही चालू हई।

श्री रघुनाथ सिंह : ग्रसली स्टाम्प ग्रीर नकली स्टाम्प में क्या कोई ऐसा फर्क है कि जिसकी वजह से हम टिकट खरीदते वक्त यह पहचान सकें कि हम ग्रसली टिकट खरीद रहे या नकली टिकट खरीद रहे हैं?

श्री राज बहादुर: जो इसके पारखी होते हैं वह अच्छी तरह से देख सकते हैं, वे असली टिकट और नकली टिकट में पहचान कर सकते हैं और यदि में और आप भी पहचान ने की कोशिश करें और खरीदते वक्त अच्छी तरह से देखें तो असली टिकट में पहचान कर सकते हैं।

श्री पी० एल० बारूपाल: क्या माननीय मंत्री को मालूम है कि एक्सप्रेस डेलीवरी लेटर्स पर जो एक्सट्रा (ग्रतिरिक्त) टिकट लगाये जाते हैं, पोस्ट ग्राफिसेज में उनको उचाड़ लिया जाता है ग्रीर वह लेट्सं ग्राडिनरी (साधारण) हो जाते हैं ग्रीर क्या इस प्रकार की कोई शिकायत भापके पास ग्राई है ?

श्री राज बहातुर: एक्सप्रेस लेटर पर से अगर एक्सप्रेस डेलीवरी का लेबुल उतर भी जाय तो भी अगर उस पर दो आने का एक्सट्रा स्टाम्प लगा हुआ है तो वह एक्सप्रेस डेलीवरी के तौर पर चला जायेगा । अब जहां तक एक टिकट उचाड़ने का सवाल है तो एक क्या अगर कोई इस बुरी हरकत पर उतरे सारे ही टिकट उचाड़े जा सकते हैं ।

## RAILWAY CATERING

\*1606. Shri Dabhi: Will the Minister of Railways be pleased to state:

- (a) whether subletting in the catering services on the Railways has been eliminated; and
- (b) if not, to what extent it still exists?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b) In all proved cases of subletting, prompt steps are taken for its elimination by terminating the contracts. It is difficult, however, to make any categorical statement whether subletting has been eliminated or not, as all such cases either do not come to light or are not easily established.

**Shri Dabhi:** What steps has Government taken to ensure that no subletting takes place?

Shri Alagesan: Whenever any complaints are received, they are thoroughly enquired into. As a result of such enquiries some cases of subletting were established. In such cases, as I said in my answer, the contracts were terminated.

Dr. Jaisoorya: Is the hon. Minister aware that, when cases of large-scale subletting on the Secunderabad division of the Central Railway were brought to the notice of the General Manager of the Central Railway, he said that he was not in a position to do anything in the matter?

Shri Atagesan: It is true that we are generally aware that subletting on a large scale exists. But, as I said in my answer, it is rather difficult to prove that such subletting exists. The vendors concerned do not generally come forward to make statements, etc.

**Dr. Jaisoorya:** I am saying once again that he said that he was not in a position to do anything in spite of his attention being drawn.

Shri Alagesan: At least it should have been possible for the General Manager to have launched an enquiry. I do not know how one can say that nothing could be done in the matter.

Mr. Speaker: In such cases, where the local authority, who is the highest authority, pleads absolute inability, even if he has sufficient material on which he could come to conclusions for terminating the contracts, the hon. Members who have got that information may kindly pass it on to the highest authority here and thereafter come to the Parliament.